

THE MINISTER OF STATE IN THE MINISTER OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) The available information indicates that, on an average, a policeperson works well beyond 8 hours a day. However, the State police forces have different forms of compensatory packages, varying from one month's extra pay, or special leave, or a combination of both.

(e) and (f) As a part of the Central initiatives on police reforms, the State Governments have been advised to examine the recommendation of the Review Committee regarding an eight hour shift as normal duty hours. In addition, they have also been urged to curtail or outsource the non-policing or peripheral functions performed by the police constables, and to fill up the vacancies in the police force. Various welfare measures like compulsory day off in week, higher housing satisfaction, better mobility and office automation have also been suggested.

Terrorist activities in Punjab

226. SHRI BALAVANT ALIAS BALAPTE:

SHRI VINAY KATIYAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any report that Pakistan in the recent past has again become active in aiding and abetting terrorist activities in Punjab;

(b) if so, whether Government have asked the Government of Punjab to submit a report in this regard;

(c) if so, the details in this regard; and

(d) the action taken by Government to check such activities of terrorist?

THE MINISTER OF STATE IN THE MINISTER OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Investigations of persons suspected to be involved in the twin bomb blasts in Cinema Halls in Delhi in May, 2005, a minor bomb blast at ISBT, Chandigarh and the incidents of blasts in Jalandhar in April and May, 2006 revealed that Pakistan based pro Khalistani elements are making attempts to revive militancy in Punjab.

(b) to (d) The Central Government remains in constant touch with the State Government to monitor the Situation. The Central and State Security and Intelligence Agencies have taken measures to strengthen intelligence and maintain extra vigil on the activities of suspected disrupted elements and their supporters, with a view to checking their activities.

Recovery of Arms/Explosive from Maharashtra

227. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Maharashtra has become a den for terrorists from where the large number of terrorists have been arrested;

(b) whether it is also a fact that in Maharashtra terrorists have started storing RDX, AK-47 etc. which was recently found out at Manmad; Aurangabad and Malegaon etc.;

(c) whether it is also a fact that DG Police of Maharashtra also made statement that explosives may also be found out in other cities of the State; and

(d) what action Government are contemplating to contain militant activities in Maharashtra, alongwith details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) In May, 2006, the Anti Terrorist Squad (ATS) of Maharashtra police recovered 16 AK 47 rifles, 3200 cartridges of AK series rifles, 62 magazines, 14 magazine pouches, 43 Kg. Explosive material and 50 hand grenades etc. Sixteen persons have so far been arrested by the police in this connection. Also, a terrorist attack at the RSS headquarters in Nagpur was foiled and three terrorists involved in the attack were killed in encounter with the police.

(c) During the press conference on 10th May, 2006 after the recovery of a large cache of arms, ammunition, explosives and RDX near Aurangabad, one member of the media had asked whether the police have been able to recover the entire RDX. In response thereto, D.G.P. Maharashtra said that he could not rule out the presence of more RDX.